

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 08/07/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70337/2016-SM[BR] dated 30/06/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/55614/2014	DALLA CEMENT FACTORY (A UNIT OF JAIPRAKASH ASSOCIATES LTD) DALLA, SONEBHADRA UP 231207

Name and Address of
Respondent

2		C.C. & C.E. & S.T.-Allahabad 38...M G MARG...CIVIL LINES, ALLAHABAD, UTTAR PRADESH-211001
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Copy To

3 Advocate(s) / Consultant(s):

V. Lakshmi Kumaran
5, JANGPURA EXTENSION LINK
ROAD NEW DELHI-110014

- 4 Bar Association, CESTAT, Allahabad
5 Director Publications, Customs, Excise, I.P. Estate, Delhi
6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3
7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithiyaram Street, T. Nagar, Chennai-17
8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005
9 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15
10 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)
11 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070
12 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38
13 The ICAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082
14 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD
Ground, Near Karkarduma Court, Delhi-110032
15 C.D.R. 16 Office Copy 17 Guard File


Asstt. Registrar

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

Ex. Appeal No.55614/14

Arising out of O/A No.39-CE/ALLD/2014 dated 30.07.2014 passed by
Commr. (Appeals) of Central Excise & S. Tax, Allahabad.

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)

1. Whether Press Reporters may be allowed to see
the Order for publication as per Rule 27 of the
CESTAT (Procedure) Rules, 1982? : No
2. Whether it should be released under Rule 27 of the
CESTAT (Procedure) Rules, 1982 for publication
in any authoritative report or not? : Yes
3. Whether His Lordship wishes to see the fair copy
of the Order? : Seen
4. Whether Order is to be circulated to the Departmental
Authorities? : Yes

M/s Dalla Cement Factory

...APPELLANT(S)

VERSUS

Commissioner of Central Excise & S. Tax, Allahabad

RESPONDENT (S)

APPEARANCE

Shri Karan Sachdev, Advocate for the Appellant (s)
Shri D. K. Deb, Asstt. Commr. (A.R.) for the Department

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)

DATE OF HEARING & PRONOUNCEMENT : 12.02.2016

Final - ORDER NO. 70337/2016



Per Mr. Anil Choudhary :

Heard. The delay in filing the appeal before the Id.Commissioner (Appeals), is sufficiently explained. Hence, the delay of 16 days is condoned and the appeal is remanded to the Id.Commissioner (Appeals) for a decision on merits. The appellant is directed to appear within 60 days of receipt of this order before the Id.Commissioner (Appeals).

2. Thus, the appeal is allowed by way of remand.

(Pronounced in the open Court)


(Anil Choudhary)
MEMBER (Judicial)

mm

प्रमाणित प्रति / Certified True Copy

 14.7.16
सहायक पंजीकार / Asstt. Registrar
सीमांत, राजस्थान एवं मेरठ
अपील अधिकरण / (C.A. SEAT)
38, एम. जी. मार्ग, अलमडा-211001
38, M. G. MARG, ALLAMADA-211001

